

**Shri Jhulan Sinha:** How long the matter has been hanging fire?

**Shri T. T. Krishnamachari:** It is not hanging fire, Sir.

**Shri K. K. Basu:** May I know when we can expect a decision from the Government as to the plan for synthetic oil?

**Shri T. T. Krishnamachari:** It is not a matter, Sir, which is awaiting decision. No decision can be expected in the near future.

#### TRADE RELATIONS WITH CEYLON

**\*462. Kumari Annie Mascarene:** (a) Will the Minister of Commerce and Industry be pleased to state whether India is having any trade relation with Ceylon?

(b) What are the commodities of export and import between the two countries?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir. We are having normal trade relation with Ceylon.

(b) Attention is invited to "Statistics of foreign trade of India by countries and currency areas for January to March, 1952" and other issues (Published by Director General of Commercial Intelligence and Statistics, Calcutta), copies of which are in the Parliament Library.

**Kumari Annie Mascarene:** May I know whether any foodgrains are exported to Ceylon?

**Shri T. T. Krishnamachari:** I must ask for notice.

An Hon. Member rose—

**Mr. Deputy-Speaker:** The Question-hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### PAKISVANI PILGRIMS WHO VISITED INDIA

**\*440. Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the number of Pakistani pilgrims who arrived in India to participate in the 67th Urs of Hazrat Khwaja Syed Nizamuddin Aulia in Delhi this year; and

(b) the number of batches and the total strength of Pakistanis that visited India as pilgrims to the holy places during the last twelve months?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) 76.

(b) Twenty pilgrim parties consisting altogether of 1669 pilgrims visited shrines in India in 1952.

#### U. N. RESOLUTION ON KASHMIR

**\*441. Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) whether the U. N. Secretary-General had communicated to India the text of the Security Council's last resolution on Kashmir; and

(b) whether India sent in her reply by the 23rd January, 1953?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes.

(b) The Government of India did not accept the Security Council's resolution of the 23rd December, 1952, and informed the Security Council accordingly.

#### CLOTH AND YARN (STOCKS)

**\*452. Shri S. C. Singhal:** Will the Minister of Commerce and Industry be pleased to state:

(a) the stock of cloth and yarn at present held by the mills in India as compared to the stocks held in the same month during the previous three years;

(b) whether the reduction in export duty increased the export of textiles from India and if so, by what quantity;

(c) how many mills have stopped working due to heavy accumulation of stocks and by what percentage production has been reduced due to these closures; and

(d) whether due to slump in cloth, Government have made any relaxation in their policy regarding licensing of textile business?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) A statement is placed on the Table of the House.

(b) It is too early to estimate the results of the reduction in the export duty.

(c) 17 mills stopped working either totally or partially on account of accumulation of stock for different periods during the year 1952; the loss of production was 21 per cent in respect of cloth and 41 per cent in respect of yarn during that period.